

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **08.04.2024** (MONDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

[Click here to join VC](#)

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),  
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 38/2024 For Stay IA No. 115/2024	District Collector, Wardha Vs Vijay Kumar Garg, Liquidator of M/s Lanco Vidarbha Thermal Power Ltd.	Ms. Durga Dutt	Ms. Anbarasi Rajendran
2.	Comp App (AT) (CH) No. 7/2024 Delay in refiling IA No. 136/2024	Govt. of Tamil Nadu Commercial Taxes and Registration Dept. Rep by Assistant Commissioner (ST), Thiruppur Vs Mr. VS Sowrirajan, Liquidator of M/s Vijai Mahalakshmi Spinning Mills India Pvt. Ltd.	Mr. B Vijay	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) No. 116/2022 For Stay IA No. 1070/2022 Additional docs. IA No. 25 & 26/2024	Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
4.	Comp App (AT) (CH) No. 117/2022 For Stay IA No.1071/2022 Additional docs IA No. 27/2024	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

5.	Comp App (AT) (CH) No. 118/2022 For Stay IA No. 1072/2022 Additional docs. IA No. 28/2024	Huda Baghdadi & 8 Ors Vs Fakruddin Mohammed & 7 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R7
6.	Comp App (AT) (CH) No. 119/2022 For Stay IA No. 1073/2022 Additional docs IA No. 29/2024	Mr Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
7.	Comp App (AT) (CH) No. 120/2022 For Stay IA No. 1074/2022 Additional docs IA No. 30/2024	Mr. Habeeb Umer Hadi Ali & 8 Ors. Vs Mohd Ziauddin Nayyar & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
8.	Comp App (AT) (CH) No. 121/2022 For Stay IA No. 1075/2022 Additional docs IA No. 31/2024	Mr. Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
9.	Comp App (AT) (CH) No. 122/2022 For Stay IA No. 1076/2022 Additional docs IA No. 32/2024	Ms Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
10.	Comp App (AT) (CH) No. 123/2022 For Stay IA No.1077/2022 Additional docs IA No. 33/2024	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors.	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
11.	TA (AT) No. 100/2021 (CA (AT) No. 209/2019)	Keerti Anurag Investments Pvt. Ltd. & Anr. Vs Sai Anupama Agencies Pvt. Ltd. & 15 Ors.  <b>WITH</b>	Mr. Aashish Jain Lunia	Mr. Yogesh Jagia-R1, R2

12.	TA (AT) No. 263/2021 (CA (AT) No. 03/2020 IA No.59 &60/2022) To adv. Hg. IA No. 908/2022	Keerti Anurag Investments Pvt. Ltd. & Anr. Vs Sai Anupama Agencies Pvt. Ltd. & Anr.	Mr. Aashish Jain Lunia	Mr. Yogesh Jagia-R1, R2
13.	TA (AT) No.51/2021 (Comp App (AT) No. 102/2019 For Stay IA No. 1425/2019)	Spectrum Power Generation Ltd. & 3 Ors. Vs M. Kishan Rao & 42 Ors.  <b>WITH</b>	Mr. Anando Mukherjee	Mr. Rahul Unnikrishnan- R2b, R2c Mr. Yogesh K. Jagia- R1, R2a, R2d, R5- R10
14.	TA (AT) No.52/2021 (Comp. App. (AT) No. 137/2019 For Stay IA No. 1767/2019)	Mr. M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors)	Mr. Yogesh K Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev J	Mr. Anando Mukherjee

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	TA (AT) No. 85/2021 (CA (AT) No. 173/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors.  <b>WITH</b>	Mr. A.M. Ilango	Mr. Srinandan K-R1 & R2
16.	TA (AT) No. 86/2021 (CA (AT) No. 174/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors.	Mr. A.M. Ilango	Mr. Srinandan K-R1 & R2

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Contempt Case (AT) No. 5/2023 in CA (AT) (CH) (Ins) No. 302/2021	Venkata Sivakumar V, Erstwhile Liquidator of M/s The Jeypore Sugar Co. Ltd Vs Rajesh Kumar – GM- IBBI & 3 Ors.	Mr. Venkata Sivakumar V	
18.	TA (AT) No.247/2021 (Comp App (AT) (Ins) No. 757/2020) To Adv. Hg. IA No. 71/2023 & IA No. 638/2023	Mr. Vijay Kumar Penmetsa, Erst. Director/Shareholder Vs Dr. KV Srinivas, Liquidator of Veda Biofuel Ltd. & 3 Ors.  <b>WITH</b>	Mr. Abishek Anand	Mr. Y. Suryanarayana-R1

19.	Comp App (AT) (CH) (Ins) No.30/2022 For Condone Delay IA No. 58/2022 For Exemption IA No. 60/2022 For Stay IA No. 59/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr	Mr. Pankaj Vivek	Mr. Abishek Anand- R1
20.	Comp App (AT) (CH) (Ins) No. 210/2023 For Exemption IA No. 698/2023 For Stay IA No. 699/2023 Urgent Listing IA No. 700/2023 To Vacate Stay IA No. 1166/2023 Additional docs IA No. 1308/2023 & 99/2024 To Adv. Hg. IA No. 1377/2023	Attluru Sreenivasulu Reddy Vs A.S. Met Corp Pvt. Ltd. & Anr.	Mr. S Athiban Vijay	Mr. Sriram Venkatavaradan- R1 Mr. Manjeet Buch IRP/R2
21.	Comp App (AT) (CH) No. 4/2024 Interim Relief IA No. 74/2024 For Exemption IA No. 75 & 76/2024 Additional docs. IA No. 169/2024	Rai Bahadur Shree Ram and Company Pvt. Ltd. & 2 Ors. Vs Facor Alloys Ltd. & 15 Ors.	Mr. Anirudh Wadhwa	Mr. Arjun Suresh- R12, R13 Ms. Jayanthi Venkatesh- R15
22.	Review App No. 01/2023 in Comp App (AT) (CH) (Ins) No. 361/2022 IA No.827,828/2022 For Amendment IA No. 77 & 139/2024	Wind Construction Ltd Vs Ebenezar Inbaraj  <b>WITH</b>	Ms. Abitha Banu	Mr. B Thilak Narayan
23.	Review App No. 02/2023 in Comp App (AT) (CH) (Ins) No. 360/2022 IA No. 825, 826/2022 For Amendment IA No. 78 & 140/2024	Wind Construction Ltd Vs Ebenezar Inbara	Ms. Abitha Banu	Mr. B Thilak Narayan

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24.	Comp App (AT) (CH) (Ins) No. 192/2023 Leave to file IA No. 618/2023 For Stay IA No. 619/2023 For Direction IA No. 1435/2023	Sharon Hills Residents Association Vs K Parameswaran Nair, RP, Samson & Sons Builders & Developers Pvt. Ltd.  <b>WITH</b>	Mr. Liju V Stephen	Mr. PV Vinod
25.	Comp App (AT) (CH) (Ins) No. 214/2023 Leave to file IA No. 706/2023 For Stay IA No. 707/2023	Angelwoods Apartments Allottees Association (AAAA) Vs K Parameswaran Nair, RP, Samson & Sons Builders & Developers Pvt. Ltd.  <b>WITH</b>	Mr. Liju V Stephen	Mr. PV Vinod
26.	Comp App (AT) (CH) (Ins) No. 215/2023 Leave to file IA No. 708/2023 For Stay IA No. 709/2023	Orchid Valley Apartment Buyers Association Vs K Parameswaran Nair, RP, Samson and Sons Builders and Developers Pvt. Ltd	Mr. Liju V Stephen	Mr. PV Vinod
27.	Comp App (AT) (CH) (Ins) No. 36/2024 For Stay IA No. 106/2024 For Exemption IA No. 107/2024	RBL Bank Ltd. Vs Sical Logistics Ltd. & 21 Ors.  <b>WITH</b>	Ms. Pavitra Venkateswaran	Mr. Aditya Reddy-R1 Mr. Pradeep Joy-R2 Mr. Ramasubramaniam Raja- R3 Mr. N Somasundar- R10 Mr. H Arunachalam- R21
28.	Comp App (AT) (CH) (Ins) No. 37/2024 For Stay IA No. 109/2024	RBL Bank Ltd. Vs Sical Logistics Ltd. & 3 Ors.	Ms. Pavitra Venkateswaran	Mr. Aditya Reddy-R1, R2 Mr. Ramasubramaniam Raja-R3 Mr. Pradeep Joy-R4
29.	Comp App (AT) (CH) (Ins) No. 54/2024 For Stay IA No. 165/2024 To dispense with IA No. 168/2024 For Direction IA No. 166 & 167/2024	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan & 2 Ors.	Mr. Avinash Krishnan Ravi	Mr. T Ravichandran- R1 Mr. P Giridharan- R2 R3

30.	Comp App (AT) (CH) (Ins) No. 85/2024 For Urgent Listing IA No. 242/2024 For Stay IA No. 243/2024	M/s. Infokall Enterprise Solutions Limited, Rep by its Authorised Representative Mr Ramnath Reddy Kristipati Vs Mr. Matta Pedda Srinivas, Liquidator of M/s Bartronics Global Solutions Ltd. & Anr.	M/s Rishika Kumar	Mr. T Deenadhayalan- R1 R2
31.	Comp App (AT) (CH) (Ins) No.277/2022 For Stay IA No. 594/2022 Additional docs. IA No. 936 & 963/2022 To Adv Hg. IA No. 208/2023	Regen Infrastructure and Services Pvt. Ltd. Vs Mr. Ebenezar Inbaraj erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors  <b>WITH</b>	Mr. B. Dhanaraj	Mr. Surya Teja SS Nalla-R1 Ms. J Parimalan-R2 & R3
32.	Comp App (AT) (CH) (Ins) No.282/2022 For Stay IA No. 599/2022	Regen Infrastructure and Services Pvt. Ltd. Vs Mr. Ebenezar Inbaraj erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors.	Mr. B. Dhanaraj	Mr. Surya Teja SS Nalla-R1 Ms. J Parimalan-R2 & R3
33.	Comp App (AT) (CH) (Ins) No. 363/2022	Renuka Devi Ranagswamy, RP of M/s. Regen Infrastructure and Service Pvt Ltd. Vs M/s. Regen O&M Services Ltd. & 3 Ors.	Mr. TK Bhaskar Mr. Mayan H Jain	Ms. J Parimalam-R2, R3
34.	Comp App (AT) (CH) (Ins) No. 29/2023	Ebenezar Inbaraj, Monitoring Professional of Regen Powertech Pvt. Ltd. Vs Madhusudhan Khemka & 2 Ors.	Mr. Surya Teja Nalla	Ms. J Parimalam-R1 & R2 Ms. Inthu Karunakaran- R3
35.	Comp App (AT) (CH) (Ins) No. 92/2023	Haritham Buyers Association Vs PT Joy & 3 Ors	Mr. Sukumar Nainan Oommen	Mr. Jerin Asher Sojan- R1 Mr. Sankar P Panicker- R2
36.	Comp App (AT) (CH) (Ins) No. 212/2023	Sanctuary Apartment Owner's Association & Anr. Vs K. Parameswaran Nair, RP of Samson and Sons Builders & Developers Pvt. Ltd. & Anr.	Mr. Bijoy P Pulipra	Mr. Vinod PV-R1 R2

37.	Comp App (AT) (CH) (Ins) No.388/2023 For Stay IA No. 1179/2023	Supreme Overseas Exports India Pvt. Ltd. Vs Mr. V Duraisamy & 4 Ors.	Mr. Bendi Raviteja	Mr. D Ebenezar Inbaraj- R1, Mr. B Thilak Narayanan- R4 R5
38.	Comp App (AT) (CH) (Ins) No. 408/2023 For Stay IA No. 1247/2023	The Regional Provident Fund Commissioner-II Vs Excel Glass Ltd. & Anr.	Mr. R Vishnu	
39.	Comp App (AT) (CH) (Ins) No. 455/2023 To dispense with IA No. 1421/2023 For Stay IA No. 1422/2023	The Regional provident Fund Commissioner-II Vs M/s.Harshavardhan Cotton and Synthetic Mills Pvt Ltd. & Anr	Mr. PK Panneer Selvam	Ms. Pavithra M- R1
40.	Comp App (AT) (CH) (Ins) No. 56/2024 For Stay IA No. 174/2024 To dispense with IA No. 175/2024 For Direction IA No.172 & 173/2024	Precious Energy Holdings Vs Radhakrishnan Dharmarajan & 2 Ors.	Mr. Rajkumar Jhabakh	Mr. T Ravichandran- R1 Mr. P Giridharan- R2 R3
41.	Comp App (AT) (CH) (Ins) No. 65/2024 For Stay IA No. 192/2024	Nadimpally Harinadha Raju Vs Vamsi Kambhammettu RP of M/s. Mantena Laboratories Limited & 2 Ors.	Mr. Avinash Krishnan Ravi	
42.	Comp App (AT) (CH) (Ins) No. 72/2024	Employees Provident Fund Organization Regional Office Royapettah Vs CA S. Prabhu Liquidator of M/s Abra Motors Pvt Ltd.	Mr. MS Viswanathan	
43.	Comp App (AT) (CH) (Ins) No. 81/2024 For Stay IA No. 240/2024	Bank Of Baroda Stressed Assets Management Branch & Anr. Vs Regional Provident Fund Commissioner & Anr.	Mr. B Dhanaraj	Ms. Rajalakshmi Varadharajan- R2/Liquidator

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
44.	TA (AT) No. 217/2021 (CA (AT) (Ins) No. 1495/2019)	Indu Projects Ltd. Vs M/s Shrushti Contech Pvt. Ltd	Mr. Anurag Singh	Ms. Sri Harini SP
45.	Comp App (AT) (CH) No. 42/2022 For Stay IA No. 531/2022	The Assistant Commissioner of GST and Central Excise Vs Mr. Ramakrishnan Sadasivan, Liquidator of Thiru Agooran Sugars Ltd.  <b>WITH</b>	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj
46.	Comp App (AT) (CH) No.44/2022 For Stay IA No. 539/2022	The Assistant Commissioner of GST and Central Excise Vs Mr. Ramakrishnan Sadasivan, Liquidator of Thiru Agooran Sugars Ltd.	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj
47.	Comp App (AT) (CH) (Ins) No.255/2022 For Stay IA No. 534/2022 For Exemption IA No. 533 & 535/2022	Current Electricals Ltd Vs B. Ramana Kumar IRP, Krishnaa Energy Pvt Ltd  <b>WITH</b>	Mr. R. Sivaraman	Mr. B Ramana Kumar Mr. Gajendra Ravi
48.	Comp App (AT) (CH) (Ins) No. 256/2022 For Stay IA No. 536/2022 For Exemption IA No. 537 & 538/2022	Current Power Equipments Pvt. Ltd Vs Mr. B.Ramana Kumar, IRP, Krishnaa Energy Private Limited	Mr. R. Sivaraman	Mr. S Harish Kumar
49.	Comp App (AT) (CH) (Ins) No 305/2022 For Stay IA No. 114/2023	Arkie Atelier Design India Pvt Ltd. Vs Nippon Life India AIF Management Ltd & Anr.	Mr. AS Sathish Kumar, CS	Mr. JR Jayant-R1, R2
50.	Comp App (AT) (CH) (Ins) No. 14/2021 To Dispense with IA No 36/2021 For Condone Delay IA No. 37/2021 For Stay IA No. 38/2021	Shri SP Shanmugam Shareholder & Managing Director of M/s Shaan Technologies India Pvt. Ltd. Vs M/s. V-Con Integrated Solutions Pvt. Ltd. & Anr	Mr. Derrick Sam Mr. Hari Radhakrishnan G.	Mr. Yashvardhan Roy- R1



51.	TA (AT) No. 244/2021 (CA (AT) (Ins) No. 766/2020 For Delay IA No. 2050/2020 Additional docs IA No. 2051/2020)	M/s Metal Gems Vs M/s Saranya Forgings & Engineers India Pvt. Ltd.	Dr. Harsh Surana	
52.	TA (AT) No. 291/2021 (CA (AT) No 178/2020)	Mancherial Cement Co Pvt Ltd & Anr Vs Chandrakant Agarwal  <b>WITH</b>	Mr. D Abhinav Rao	
53.	TA (AT) No. 292/2021 (CA (AT) No. 179/2020)	Mancherial Cement Co Pvt Ltd & Anr Vs Chandrakant Agarwal & 12 Ors.	Mr. D Abhinav Rao	
54.	Comp App (AT) (CH) No.37/2022 For Stay IA No. 409/2022	Shreevelu Builders (P) Ltd & Anr Vs Mr. C. Kathirvel & 5 Ors	Mr. AV Arun	Mr. AK Mylsamy-R1 & R2 Mr.Y Prakash R3- R6
55.	Comp App (AT) (CH) No.41/2022 For Stay IA No.529/2022	V. Ravi Prakash Vs Associated Broadcasting Company Pvt. Ltd. & 9 Ors.  <b>WITH</b>	Mr. Adithya Reddy	Mr.Chandramouli Prabhakar - R1 Mr. Adith Narayan Vijayaraghavan-R2,R3 Mr. D. Pavan Kumar R4-R8 Mr. Arvind Srevatsa- R9 Mr. DVAS Ravi Prasad- R10
56.	Comp App (AT) (CH) No. 114/2022 For Stay IA No. 1036/2022	Mr. MKVN Murthy Vs Associated Broadcasting Company Pvt Ltd. & 9 Ors.	Mr. SV Pravin Rathinam	Mr. Adith Narayan Vijayaraghavan R2, R3 Mr. D Pavan Kumar- R4-R8 Mr. DVAS Prasad R10
57.	Comp App (AT) (CH) No. 106/2022	P.M. Johny Vs KJ Paul & 3 Ors.	Mr. Sriram Venkatavaradan	Mr. Prasad Vijaykumar Dr. KS Ravichandran- R1- R3
58.	Comp App (AT) (CH) (Ins) No. 106/2022	G. Sreevidhya Vs Karismaa Foundations Pvt. Ltd.	Mr. R Parthasarathy	Mr. Udian Sharma

59.	Comp App (AT) (CH) (Ins) No. 156/2022	GMP Technical Solutions Pvt. Ltd. Vs. Swiss Garnier Genexiaa Sciences Pvt. Ltd	Ms. Vidyalakshmi Vipin	M/s Ak Mysamy & Associates
-----	--	---	---------------------------	-------------------------------

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1. For VC Link- [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)  
Ph-044-28880500